

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 115 OF 2017 &**  
**IA NO. 210 OF 2017**

**Dated : 23<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Birla Textile Mills & Ors.**

**.. Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory  
Commission & Ors.**

**.. Respondent(s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh  
Mr. Parinay Deep Shah  
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1  
  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Rhea Luthra for R-2

**ORDER**

At the request of learned counsel for the parties, list this matter for hearing on **19.02.2020.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*kt/mkj*